

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

NO. 85 /R.G.

RANCHI DATED THE 24TH APRIL, 2020

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the works/ duties to Assistant Registrar (Non-Judicial) as mentioned against their names in the Column 03:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
<u>01</u>	<u>02</u>	<u>03</u>	<u>04</u>
1.	Sri Ajay Kumar Singh, Assistant Registrar — XXXIV	Centralized Filling Section	Designated officer for locking e stamp
2.	Sri Ashish Kumar Singh Assistant Registrar — XXXV	Copying Section	Designated officer for locking e stamp

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

MEMO NO. 86 /R.G.

RANCHI DATED THE 24TH APRIL, 2020

Copy forwarded to the Registrar (Establishment) / Member Secretary, SCMS/ Registrar (Administration)/ Registrar (Vigilance)/ the C.P.C. I/c/ P.P.S. I/c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ Accounts (Establishment) Section/ Rules & Statistical Section/ Ad. Misc. Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner I/c....., High Court of Jharkhand, Ranchi for information and needful.

Sd/- Ambuj Nath
Registrar General

MEMO NO. 87 /R.G.

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Copy forwarded to Sri Ajay Kumar Singh, Assistant Registrar—XXXIV & Sri Ashish Kumar Singh, Assistant Registrar XXXV, both the designated officers for locking e stamping of Court Fee, for information alongwith direction to submit the duly filled in application form enclosed herewith meant for above purpose supported by a passport size photograph and ID/ Address proof before C.P.C. I/c, High Court of Jharkhand, Ranchi at the earliest.